

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-25/2020

Mr. Yeshwanth Shenoy

... Petitioner

Versus

The Union of India and Anr.

... Respondents

Petitioner in Person.

Mr. P. Faldessai, Assistant Solicitor General of India for the Respondents.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 21st September, 2020

P. C.:

Stand over in the week commencing from 12.10.2020.

SMT. M. S. JAWALKAR, J.***M. S. SONAK, J.***